

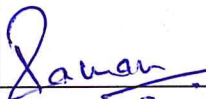
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.217/59/HDB/2017
NAME OF THE COMPANY	Vestal Educational Services Private Limited
NAME OF THE PETITIONER(S)	Sandeep Daga
NAME OF THE RESPONDENT(S)	Vestal Educational Services Private Limited (04) Other
UNDER SECTION	59

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K.V. Raman Appearing for Vimal Varma Vasi Reddy	Advocate	9963101012	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K.V. SIVA PRASAD	ADVOCATE	9948352066	

ORDER

Heard Sri K.V. Ramana, appearing for Learned senior counsel Shri Vimal Varma Vasi Reddy. And Shri K.V. Siva Prasad, learned counsel for the Respondent. The learned counsel for the Respondent requested two weeks time. Post the case on 20.12.2017.



MEMBER (Technical)



MEMBER (Judicial)